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SLP(C)No. 1960-1961 OF 2001

ITEM No.22

Court No. 3

SECTION IIIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.1960-1961/2001

(From the judgement and order dated 03/08/1999 in WA 755/99 &
CMP 7416/99 of the HIGH COURT OF MADRAS)

APPROPRIATE AUTHORITY INCOME TAX DEPT.

Petitioner (s)

VERSUS

R. SHANNUGANATHAN (DEAD)&THR. LRS.& ORS.

Respondent (s)

(With Appln(s). for permission to urge addl. grounds and
with prayer for interim relief and office report)
With I.A.Nos.9-10 (Applns. for substituted service)

Date : 13/03/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI
HON'BLE MR. JUSTICE ASHOK BHAN

For Petitioner (s) Mr. Soli J. Sorabjee, A.G.
Mr. S.Ganesh, Sr.Adv.
Mr. Rajiv Tyagi, Adv.
Mr. B.V. Balaram Das,Adv.

For Respondent (s) Mr. R.Sundaravaradhan, Sr.Adv.
Mr. R.N. Keshwani,Adv.
Mr. Ramlal Roy, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J
.SP2

I.A.Nos.9-10 are ordered.
List I.A.Nos.3-4 along with the special leave petitions.

.SP1
(N. Annapurna) (Kanwal Singh)
Court Master Court Master